NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 179/2015

M/s. Acebright (In	ndia) Pharma Private Limited.	Petitioner
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Versus.

M/s Health Biotech Limited

...Respondent

Present: None.

The case has been received by transfer from the Hon'ble Punjab and Haryana High Court where it was last listed on 26.08.2016. It be entered in the relevant register.

The matter is adjourned for hearing to 07.03.2017. Notice be issued to the learned counsel for the petitioner.

(Justice R.P.Nagrath) Member (Judicial)

(Deepa Krishan)
Member(Technical)

February 17, 2017